

**CA ANIL MATTA**  
**INSOLVENCY PROFESSIONAL**

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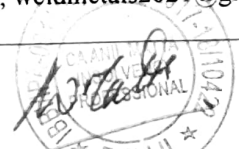
**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**WELD METALS INDIA PRIVATE LIMITED OPERATING IN MANUFACTURER AND**  
**EXPORTERS OF RESISTANCE WELDING ELECTRODES AT**  
**GURGAON**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Weld Metals India Private Limited CIN : U27109DL1996PTC076338
2.	Address of the registered office	M-54, Citranjan Park New Delhi South Delhi DI 110019 In
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	HSIDC shed Area 153.35 sq.mt, 36B Udyog Vihar Phase V, Gurgaon -122016, Including Machinery / Stock etc. in premises.
5.	Installed capacity of main products/ services	Detail Not available (Unit Not working since last 11 Years.)
6.	Quantity and value of main products/ services sold in last financial year	Unit Not working since last 11 Years.
7.	Number of employees/ workmen	Presently NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	can be obtained via email at mattaassociates@gmail.com / Weldmetals2021@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The interested parties / prospective Resolution Applicant shall submit Expression of Interest in accordance with sub regulation 7 of Regulation 36A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"). The eligibility criteria are mentioned in the detailed invitation of Expression of Interest to submit Resolution Plan pursuant to sub Regulation (3) (a) of Regulation 36A of the CIRP Regulations, which is available at -308 RG Trade Tower, plot no B-7, Netaji Subhash' Place, Pitampura-110034. The same can also be obtained via email at mattaassociates@gmail.com Weldmetals2021@gmail.com
10.	Last date for receipt of expression of interest	15th February 2024
11.	Date of issue of provisional list of prospective resolution applicants	25th February 2024
12.	Last date for submission of objections to provisional list	01st March 2024
13.	Date of issue of final list of prospective resolution applicants	11th March 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16th March 2024
15.	Last date for submission of resolution plans	15th April 2024
16.	Process email id to submit Expression of Interest	mattaassociates@gmail.com, weldmetals2021@gmail.com

Place: New Delhi

Date: 31st January 2024

  
**CA Anil Matta**  
**Resolution Professional**  
**IBBI/IPA-001/IP-P00223 /2017-18/10422**